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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


**IA 390/2017 with T.P. No. 72/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018**

Name of the Company: Integrated Tech-Infra Business Solution Pvt. Ltd.
With
Omega Power Infratech Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R. S. SRIVASTAVA	PCS	BOTH THE CO'S	
2.				

ORDER

Learned PCS Mr. Rajendra Sahay Srivastava present for Petitioners.

List of events filed.

List the matter on 15.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of February, 2018.